

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING & URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 739
TO BE ANSWERED ON SEPTEMBER 17, 2020**

FUNDS FOR NULM

NO. 739. SHRI UTTAM KUMAR REDDY NALAMADA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:-

- a) the quantum of funds released under National Urban Livelihood Mission (NULM) in the last two years, State wise;**
- b) the quantum of funds utilised from the NULM budget specifically for NULM Shelter for Urban Homeless (SUH) including details of funds spent on constructing shelters, shelter repairs and maintenance, State-wise; and**
- c) the details and the number of shelters constructed in Telangana?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

- (a) & (b) Under Deendayal Antodaya Yojana - National Urban Livelihoods Mission (DAY-NULM), funds are released to States/ UTs in a consolidated manner, out of which appropriate amount is apportioned by States/ UTs for various components of the Mission, including Shelter for Urban Homeless (SUH), as per their requirement. A statement showing state-wise details of funds released by Ministry of Housing & Urban Affairs and utilized by States/ UTs, including Telangana, during 2018-19 to 2019-20 under the Mission is at Annexure-I.**
- (c) So far, 34 shelters have been made functional in Telangana, with a capacity of 2,813 persons, under the Mission.**

ANNEXURE-I

State-wise details of central funds released to and utilised by States/UTs under DAY-NULM, during 2018-19 to 2019-20 (as on 09.09.2020) referred in Lok Sabha Unstarred Question No.739 for 17.09.2020.

(Rs. in crore)

S. No.	States/UTs	FY 2018-19		FY 2019-20	
		Released	Utilization*	Released	Utilization*
1	Andhra Pradesh	30.20	71.20	98.45	98.45
2	Arunachal Pradesh	3.66	7.54	6.59	4.50
3	Assam	0.00	20.09	14.86	22.25
4	Bihar	42.52	25.80	31.08	60.39
5	Chhatisgarh	21.15	19.13	17.02	18.14
6	Goa	4.85	4.32	3.40	2.48
7	Gujarat	30.94	40.31	14.08	64.95
8	Haryana	0.00	16.28	29.63	23.60
9	Himachal Pradesh	1.69	4.53	6.81	4.60
10	Jammu & Kashmir	3.23	4.00	11.56	7.69
11	Jharkhand	11.24	21.61	16.28	33.30
12	Karnataka	0.00	31.48	16.46	24.47
13	Kerala	18.60	33.00	24.09	24.09
14	Madhya Pradesh	21.60	44.53	48.80	28.12
15	Maharashtra	0.00	162.67	0.00	128.23
16	Manipur	0.00	3.06	3.65	2.44
17	Meghalaya	0.00	0.70	0.00	4.81
18	Mizoram	6.82	6.87	5.82	5.82
19	Nagaland	3.43	9.21	4.06	3.35
20	Odisha	16.24	13.89	14.32	12.62
21	Punjab	0.00	4.50	16.17	10.07
22	Rajasthan	31.10	33.97	38.11	38.11
23	Sikkim	1.12	3.22	2.44	0.00
24	Tamil Nadu	68.53	59.79	81.36	103.81
25	Telangana	15.56	12.16	42.13	35.60
26	Tripura	6.33	5.93	7.88	5.16
27	Uttar Pradesh	53.38	84.24	98.56	97.86
28	Uttarakhand	7.75	3.46	7.32	6.18
29	West Bengal	35.94	32.61	25.79	39.61
30	A & N Islands	0.00	0.05	0.00	0.35
31	Chandigarh	1.82	2.29	3.08	2.43
32	D & N Haveli	0.00	0.00	0.00	0.00
33	Daman & Diu	0.17	0.00	0.00	0.00
34	Delhi	0.00	2.01	0.00	8.12
35	Puducherry	1.97	1.97	2.97	2.19
36	Ladakh	0.00	0.00	0.00	0.00
	Total	439.85	786.41	692.76	923.78

* Utilization figures include amounts disbursed in preceding years.

Funds are released to States/UTs as per the provisions of GFR Rules 2017, taking into account funds utilization and unspent balances available with them.